ITEM NO.26

COURT NO.14

SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 55/2003

E.R. KUMAR & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([TO BE TAKEN UP AT 3.30 P.M.] IA No. 1/2014 - APPLICATION FOR IMPLEADMENT IA No. 174070/2018 - APPLICATION FOR PERMISSION IA No. 163328/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 47181/2023 - EXEMPTION FROM FILING O.T. IA No. 42194/2023 - EXEMPTION FROM FILING O.T. IA No. 195428/2022 - EXEMPTION FROM FILING O.T. IA No. 184603/2022 - EXEMPTION FROM FILING O.T. IA No. 181960/2022 - EXEMPTION FROM FILING O.T. IA No. 179243/2022 - EXEMPTION FROM FILING O.T.)

WITH

W.P.(C) No. 413/2020 (PIL-W)

(ALONGWITH RECORD/PAPERS OF W.P(C) NO 55/2003 IA No. 76436/2020 - AMENDMENT OF THE PETITION IA No. 40224/2020 - EX-PARTE STAY IA No. 40222/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 572/2003 (PIL-W) (IA 1/2003 FOR INTERIM DIRECTIONS)

Date : 28-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE DIPANKAR DATTA

Counsel for the

Parties Mr. Prashant Bhushan, AOR Mrs. Cheryl D'Souza, Adv.

Petitioner-in-person

Mr. P. V. Yogeswaran, AOR Mr. Parijat Sinha, AOR Ms. G. Indira, AOR

Ms. K. Enatoli Sema, AOR Ms. Limayinla Jamir, Adv. Mr. Amit Kumar Singh, Adv. Ms. Chubalemla Chang, Adv. Mr. Prang Newmai, Adv. Ms. Hemantika Wahi, AOR Ms. Ruchi Kohli, AOR Mr. Shibashish Misra, AOR Ms. Pragati Neekhra, AOR Mr. Vinay Garg, AOR Mr. Adarsh Upadhyay, AOR Ms. Kaveeta Wadia, AOR Mr. Gopal Prasad, AOR Mr. Satya Mitra, AOR Mr. Gopal Singh, AOR Mr. Nishe Rajen Shonker, AOR Mrs. Anu K Joy, Adv. Mr. Abraham C. Mathew, Adv. Mr. Alim Anvar, Adv. Mr. Ranjan Mukherjee, AOR Mr. M. Yogesh Kanna, AOR Mr. S.. Udaya Kumar Sagar, AOR Mr. Mishra Saurabh, AOR Mr. Guntur Prabhakar, AOR Mr. Mukesh Kumar Maroria, AOR Mr. Shailesh Madiyal, AOR Mr. Vaaibhav Sabharwal, Adv. Mr. Akshay Kumar, Adv. Mr. Abhinav Mukerji, AOR Mr. Akshay C. Shrivastava, Adv. Mrs. Bihu Sharma, Adv.

Ms. Pratishtha Vij, Adv. Mr. Anil Shrivastav, AOR Mr. Ajay Pal, AOR Mr. Mayank Dahiya, Adv. Ms. Sugandh Rathor, Adv. Ms. Priyanka C., Adv. Mr. Sanjay Kumar Visen, AOR Mr. Dinesh Chandra Yadav, A.A.G. Mr. Ishwar, Adv. Ms. Uttara Babbar, AOR Dr. Manish Singhvi, Sr. Adv. Mr. Arpit Parkash, Adv. Ms. Shubhangi Agarwal, Adv. Mr. Milind Kumar, AOR Mr. Prashant Bhagwati, Adv. Ms. Deepanwita Priyanka, AOR Mr. Rana Mukherjee, Sr. Adv. Mr. Rajeev Kumar Dubey, Adv. Mr. Ashiwan Mishra, Adv. Mr. Kamlendra Mishra, AOR Mr. Rajesh Srivastava, AOR Mr. M. Shoeb Alam, AOR Mr. Tapesh Kumar Singh, AOR Mr. Tapesh Kumar Singh, A.A.G. Mr. Prashant Bhardwaj, Adv. Mr. Aditya Pratap Singh, Adv. Mr. V. N. Raghupathy, AOR Mr. Manendra Pal Gupta, Adv. Mr. Jatinder Kumar Sethi, D.A.G. Mr. Jatinder Kumar Bhatia, AOR Mr. Ashutosh Kumar Shrama, Adv. Mr. Sumeer Sodhi, AOR Mr. Devashish Tiwari, Adv. Ms. Aishwarya Bhati, A.S.G. Mr. Shreekant Neelappa Terdal, AOR Ms. Ruchi Kohli, Adv. Ms. Sunita Sharma, Adv. Ms. Swarupama Chaturvedi, Adv.

Mr. Mayank Pandey, Adv. Dr. N. Visakamurthy, Adv. Mr. Saurabh Mishra, AOR Mr. Shuvodeep Roy, AOR Mr. Deepayan Dutta, Adv. Mr. Sai Shashank, Adv. Mr. Shrirang B. Varma, Adv. Mr. Siddharth Dharmadhikari, Adv. Mr. Aaditya Aniruddha Pande, AOR Mr. Bharat Bagla, Adv. Mr. Sourav Singh, Adv. Mr. Avijit Mani Tripathi, AOR Mr. T.K. Nayak, adv. Mr. Shaurya Sahay, adv. Ms. Rekha Bakshi, Adv. Mr. Upendra Mishra, Adv. Mr. P.S. Negi, Adv. Mr. Kuldip Singh, AOR Mr. Sameer Abhyankar, AOR Ms. Vani Vandana Chhetri, Adv. Ms. Nishi Sangtani, Adv. Mr. Vinodh Kanna B., AOR Mr. Aravindh S., AOR Mr. Aravindh. S, Adv. Ms. Uma Bhuvaneswari. C, Adv. Mr. Abbas, Adv. Mrs. Aishwarya Bhati, A.S.G. Ms. Ruchi Kohli, Adv. Mr. V Mohana, Adv. Ms. Sunita Sharma, Adv. Mrs. Swarupama Chaturvedi, Adv. Mr. Ishaan Sharma, Adv. Mr. Arvind Kumar Sharma, AOR Ms. Aswathi M.K., AOR Mrs. Aishwarya Bhati, A.S.G. Ms. V. Mohana, Sr. Adv. Mr. Amrish Kumar, AOR Mrs. Ruchi Kohli, Adv. Mr. R.R Rajesh, Adv. Mrs. Rukmini Bobde, Adv.

Mrs. Sunita Sharma, Adv. Mr. Pratyush Shrivastava, Adv. M/S. K J John And Co, AOR Mr. Sameer Abhyankar, AOR Ms. Vani Vandana Chhetri, Adv. Ms. Nishi Sangtani, Adv. M/S. PLR Chambers And Co., AOR Mr. Abhay Anil Anturkar, Adv. Mr. Dhruv Tank, Adv. Ms. Surbhi Kapoor, AOR Mr. Shrirang B. Varma, Adv. Mr. Siddharth Dharmadhikari, Adv. Mr. Aaditya Aniruddha Pande, AOR Mr. Bharat Bagla, Adv. Mr. Sourav Singh, Adv. Ms. Astha Sharma, AOR Mr. Srisatya Mohanty, Adv. Mr. Sanjeev Kaushik, Adv. Ms. Mantika Haryani, Adv. Mr. Shreyas Awasthi, Adv. Mr. Himanshu Chakravarty, Adv. Ms. Ripul Swati Kumari, Adv. Mr. Bhanu Mishra, Adv. Mr. Devvrat Singh, Adv. Ms. Muskan Surana, Adv. Mr. Parminder Chauhan, Adv. Mr. Ajay Vikram Singh, AOR Mrs. Priyanka Singh, Adv. Mr. Shubham Singh, Adv. Mr. Omkar, Adv. Mr. Pankaj Kumar, Adv. Mr. D. Kumanan, AOR Mr. Sheikh F Kalia, Adv. Mrs. Deepa. S, Adv. Ms. Racheeta Chawala, Adv. Ms. Divya Singh, Adv. Mr. Aravindh S., AOR Ms. Uma Bhuvaneswari. C, Adv. Mr. Abbas, Adv. Mr. Abhishek Thakral, Adv.

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.
Ms. Sakshi Upadhyaya, Adv.
Ms. Aparna Singh, Adv.
Ms. Indira Bhakar, Adv.
Mr. Kanu Aggrawal, Adv.
Mr. Varun Chugh, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Mrinal Elkar Mazumdar, Adv.

Ms. Indira Bhakar, Adv. Mr. S.N. Terdal, AOR

Sriharsha Peechara, Adv. Ms. Pallavi, Adv. Mr. Duvvuri Subrahmanya Bhanu, Adv.

UPON hearing the counsel the Court made the following O R D E R $\,$

Pursuant to this Court's order the Delhi Urban Shelter Improvement Board (hereinafter referred to as "DUSIB") has filed an affidavit.

We have heard learned counsel for the parties.

The materials on record disclose that the applicants had approached the Court when one temporary night shelter at Sarai Kale Khan (Code No. 235) was dismantled/demolished. The DUSIB contends that three other temporary shelters (Code Nos. 251, 254 and 255) exist in the vicinity and can accommodate those who were seeking shelter in the facility at Code No. 235. This aspect is contested by the applicant. The DUSIB has demolished eight more temporary shelters during the pendency of these proceedings.

It appears that the DUSIB and the authorities have no proposal to put up any fresh shelters instead of those demolished rather the contention of the DUSIB is that there is sufficient

6

capacity in other permanent shelters, as there are vacancies.

The Committee appointed by this Court chaired by Mr. Justice Kailash Gambhir (Retd.) had after a detailed inspection of various night shelters (both permanent and temporary) observed that basic facilities such as blankets, sheets, mattresses, drinking water, sufficient lockers, lights, provision for complaints, vector control, proper ventilation provision, first aid kits, pillows, facility of kitchen and display board. In such circumstances, the reasons for the vacancy position in the permanent shelter is not far to seek.

It is pointed out that as on date there are three temporary shelters, located at Geeta Ghat, which cater to certain special categories of homeless such as individuals afflicted with Tuberculosis (T.B.), Orthopedically disabled and persons with mental health conditions.

Having regard to these circumstances, the DUSIB, the Delhi Police, Delhi Development Authority (DDA) and all other authorities in the State of NCT of Delhi are hereby directed not to demolish the three shelters, operating presently at Geeta Ghat and any other temporary shelter, without approaching this Court.

The DUSIB is also directed to present a plan to this Court within the next six weeks about the creation of alternative shelters instead of those demolished at the behest of the Delhi Police, DDA or any other agency.

State Level Committee shall inspect all the facilities in Delhi and present its report. The Committee shall in the first

7

instance inspect the following permanent shelters and the others, later:

- 1. Katra Maula Bux, Roshanara Road;
- 2. Phool Mandi Building, Mori Gate;
- 3. 759/1, Chabi Ganj Community Center;
- 4. Ganda Nallah (1st Floor) MCD Community Centre, Kashmiri Gate;
- 5. Priyadarshni Colony, Yamuna Bazar;
- 6. Kabir Basti, Malka Ganj;
- 7. Fatehpuri Old Delhi Railway Station;
- 8. Priyadarshni Colony, Yamuna Bazar and
- 9. 1st Floor Community Hall Sarai Phoosh.

List on 09.05.2023.

(NEETA SAPRA) COURT MASTER (SH) (MATHEW ABRAHAM) COURT MASTER (NSH)